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GOVERNMENT OF INDIA
MINISTRY OF FINANCE
(DEPARTMENT OF REVENUE)

NEW DELHI: DATED THE 1st SEPTEMBER, 1979.

NOTIFICATION
(INCOME-TAX)

No.2987(F.No.197/91/78-IT(AI): In exercise of the powers conferred by clause (v) of sub-section (23C) of section 10 of the Income-tax Act, 1961(43 of 1961), the Central Government hereby notifies the Arcot Lutheran Church, Siloam for the purpose of the said section for the assessment years 1977-78, 1978-79 and 1979-80.

Sd/-

(B.M. SINGH)

UNDER SECRETARY TO THE GOVERNMENT OF INDIA

To
The Manager,
Government of India Press,
Ring Road, Mayapuri Industrial Area,
(Near Rajouri Garden), New Delhi.

Copy to:-

1. Petitioner, The Arcot Lutheran Church, SILOAM Tirukoilur, South Arcot Distt, Tamil Nadu.
2. The Commissioner of Income-tax, Tamil Nadu-III, Madras. with reference to his letter No.1128-III(12) 78 dated 15-12-78.
3. All Commissioner of Income-tax.
4. Directors of Inspection (IT)/(R&S)/(P&PR)/(Inv.), New Delhi.
5. Director of O&M Services(Income-tax), 1st Floor, Aiwan-e-Ghalib, Mata Sundri Lane, New Delhi(5 copies).
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10. Shri M.B.Rao, Joint Secy., Ministry of Law, Justice and Company Affairs(Department of Legal Affairs), New Delhi.

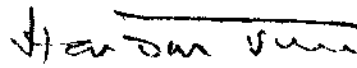
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(B.M. SINGH)

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(H.D. SHARMA)
ASSISTANT DIRECTOR (RS&P).

* SHARMA *